

MINUTES OF THE MEETING NO. 11 (2017-18) OF EXPORT FACILITATION COMMITTEE (EFC) HELD ON 21.02.2018 AT 12.00 Hrs AT UDYOG BHAWAN, NEW DELHI UNDER THE CHAIRMANSHIP OF SHRI NIKUNJ KUMAR SRIVASTAVA, ADDITIONAL DIRECTOR GENERAL OF FOREIGN TRADE, DGFT.

Meeting No. 11 (2017-18) of EXIM Facilitation Committee (EFC) was held under the chairmanship of Shri Nikunj Kumar Srivastava, Addl. DGFT on 21.02.2018 at 12.00 Hrs in Room No. 11, H-Wing, Udyog Bhavan, New Delhi to consider the applications for export of 'restricted' items.

2. The following members attended the meeting:-

- (i) Dr. Anup Kainthola, QI (Trade) D/o AHD&F
- (ii) Dr. Dilip Kumar Shrivastava, Assistant Commissioner (QC), D/o AC&FW
- (iii) Shri Vinod Kumar, Technical Officer, M/o EF&CC (SU Division)

In attendance:

- (i) Shri Arunoday Goswami, Joint DGFT
- (ii) Shri Sanjay Kumar Tiwari, Dy. DGFT

3. **Altogether 42 applications (including 22 deferred cases) were considered by the EFC, out of which 18 cases were approved (including 03 post-facto approval), 5 cases dropped from active agenda, 01 case rejected and remaining 18 cases deferred due to want of comments/NOC from the concerned administrative Ministry / Department or in await of information from the applicants.** The decision of the Committee is indicated in the tabulated statement given below:

Sl. No.	Name of the Firm and File No.	Product Quantity and FOB Value	Date of receipt of application	Decision of EFC / remark
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DEPTT. OF AGRICULTURE COOPERATION AND FARMES WELFARE (DoAC&FW) (Seed Cases)

1.	M/s Guru International, Chennai- F.No.01/91/110/122/AM-18/EC	5 MT Onion Seed for FOB value of USD 17900	24.11.2017 received on 13.12.2017	Dropped from the future Agenda of EFC. The EFC noted that the firm was asked to submit application (20 sets) before DoAC &FW in the prescribed proforma for consideration of the case by EXIM of that Deptt. However, the same has not been submitted by the firm so far. The case will be re-opened once the application is filed by the firm with DoAC and NOC is received from that Deptt.
2.	M/s Bayer Bioscience Pvt. Ltd., Hyderabad F.No.01/91/110/135/AM-18/EC	Total 450 kg Rice of Seed quality seeds [INH 13140, INH 15133, INH 16001, Arize 6129 Gold, INH 14120 and INH 10008 @ 75 kg each] for FOB value of USD 2250	08.01.2018	Approved as per the NOC of DOAC&FW vide O.M. No. 1-108/2017-SD.IV (229th Exim -34) dated 13.01.2018 for export of total 450 kgs paddy hybrid seeds[c.v. INH 13140, INH 15133, INH 16001, Arize 6129 Gold, INH 14120 and INH 10008 @ 75 kg each] to Indonesia by M/s Bayer Bioscience Pvt. Ltd., Hyderabad

3.	M/s Bayer Bioscience Pvt. Ltd., Hyderabad F.No.01/91/110/138/AM-18/EC	Total 500 kg Hybrid Rice (Paddy) Seeds [Arize 644 Gold, Arize 6129 Gold and Arize Tej Gold] for total FOB value of USD 1745420	08.01.2018	Approved as per the NOC of DOAC&FW vide O.M. No. 1-108/2017-SD.IV (229th Exim -35) dated 13.01.2018 for export of total 450 kgs paddy hybrid seeds[Arize 644 Gold @300 Kg., Arize 6129 Gold @50 Kg. and Arize Tej Gold @150 Kg.] to Nepal by M/s Bayer Bioscience Pvt. Ltd., Hyderabad
4.	M/s Frost International Ltd., New Delhi F.No.01/91/110/31/AM18/EC	5,00,000 MT Sulphur Granular / Crushed for FOB value of USD 50,000,000	26.07.2017 received on 18.08.2017	Deferred for want of Comments/NOC from D/o Agriculture Co-operation & Farmers Welfare (INM Division). Chairman expressed his concern over delay of case for more than 180 days and desired that D.O. reminder may be sent to DoAC&FW (INM Div.)
5.	M/s. Nikhil Traders, East Champaran, Bihar F.No. 01/91/110/155/AM18/EC	3500 MTs of Non Basmati Rice Paddy (other than seed quality) for FOB Value of INR 7,95,00,000/-	24.01.2018	Deferred due to want of NOC/comments from DoAC&FW.
6.	M/s. Sudhir Gala Bhandar, East Champaran, Bihar F.No. 01/91/110/157/AM18/EC	4000 MTs of Non Basmati Rice Paddy (other than seed quality) for FOB Value of INR 6,00,00,000/-	20.01.2018	Deferred due to want of NOC/comments from DoAC&FW.
7.	M/s Bayer Bioscience Pvt. Ltd., Hyderabad F.No.01/91/110/158/AM-18/EC	Total 0.75 kg Hybrid Rice (Paddy) Seeds [Arize 6129] Arize 6129 Gold] and INH 16123] for total FOB value of USD 1	29.01.2018	Approved as per the NOC of DOAC&FW vide O.M. No. 1-108/2017-SD.IV (229th Exim -33) dated 13.01.2018 for export of total 0.75 kgs paddy hybrid seeds[Arize 6129 @0.25 Kg., Arize 6129 Gold @ 0.25 Kg. and INH 16123 @0.25 Kg.] to Nepal by M/s Bayer Bioscience Pvt. Ltd., Hyderabad

DEPARTMENT OF ANIMAL HUSBANDRY DAIRYING AND FISHERIES (DAHD&F)

8.	M/s. Sabarmati Ashram Gaushala, Gujarat-387 120 F.No.01/91/110/55/AM-18/EC	2000 doses of Murrah FS doses for FOB value of USD 4700	06.04.2017 received on 21.09.2017	Post-facto approval granted by EFC. DAHD&F vide O.M. No. 110-115/2017- Trade dated 23.01.2018 has conveyed their NOC for export of 2000 doses of Murrah FS doses to Bangladesh
9.	M/s. Sabarmati Ashram Gaushala, Gujarat- F.No.01/91/110/56/AM-18/EC	25000 doses of Sahiwal Bull Semen doses (in Straws) for FOB value of USD 187500	05.09.2017 received on 21.09.2017	Post-facto approval granted by EFC. DAHD&F vide O.M. No. 110-115/2017- Trade dated 24.01.2018 has conveyed their NOC for export of 25000 doses of Sahiwal Bull Semen doses (in Straws) to Bangladesh

10.	M/s. BAIF Development Research Foundation, Pune F.No.01/91/110/133/AM-18/EC	Frozen Bull Semen total 5500 doses Sahlwal Breed 3000 Doses and Murrah Breed 2500 Doses] for FOB value USD 13750	28.12.2017 received on 03.01.2018	Rejected by EFC in view of the observations / recommendation of DAHDF vide O.M. No. 110-114/2017 (NF-T) dated 05.02.2018. DAHDF has observed that due to shortage of IB semen in the country, the case cannot be supported to export bovine semen doses.
11.	M/s. Aquagri Processing Pvt. Ltd., New Delhi F.No.01/91/110/116/AM-18/EC	20 MT of Fresh Seaweed (Kappaphycus Alvarezii) for FOB value of USD 2800	08.01.2018	Dropped from the future Agenda of EFC. The EFC noted that the firm (Indian Exporter) was asked to submit online application through their importer with NBA (National Bio-diversity Authority), if their activities are covered under any provisions mentioned under Section, 3,4,6 and 20 of the BD Act. As per the NBA, accessing biological resources from India, in the instant case-seaweed, the user(importer) needs to obtain prior approval of NBA for undertaking research or commercial utilization or bio-survey and bio-utilization, as per Sec. 3 of the Biological Diversity Act 2002 and Guidelines of ABS Regulations 2014. The case will be re-opened once the application is filed by the firm with NBA and NOC is granted by that Authority.
12.	Directorate General Remount Veterinary Services, M/o Defence, New Delhi F.No. 01/91/110/154/AM18/EC	Gifting of 7 horses (2 Stallion and 5 Broodmares)	25.01.2018	Post-facto approval granted by EFC. DAHD&F vide O.M. No. No. 110-111/2017 (NF-T) dated 08.02.2018 has conveyed their NOC for export of 7 horses (2 Stallion and 5 Broodmares to Nepal on ex-gratia basis

Case at Sl. No. 11 also belongs to National Bio-diversity Authority (NBA). Accordingly, NBA has also been requested for their comments.

13.	M/s Ezra Export Pvt. Ltd., Gurgaon F.No.01/91/110/29/AM-17/EC	258.646 Kg. Value added Sanders Wood Furniture, 498.350 Kg VAP Planks and 30 Kg VAP of VAP Beads for Total FOB value USD 54083.24 (Total Quantity 786.996 Kg. Say 0.786996 MT)	23.05.2016	Approved as per the NOC of MOEF&CC (SU Division) vide O.M. No. 5-2/2015-SU (Pt.) (Vol.I) dated 15.02.2018, along with NOC of WL Division vide O.M. No. 3-01/2018/WL dated 02.02.2018 for export of 786.996 Kg of Red Sanders in VAP form by M/s. Ezra Exports Pvt. Ltd., Gurgaon to M/s Beijing Hndleful, Beijing China. The EFC noted that the COO issued by the PPCF Haryana is expired. Therefore, the above approval is subject to submission of revalidated COO with DGFT and a copy to MOEF&CC.
14	M/s United State Pharmacopeia Pvt. Ltd., Hyderabad F.No.01/91/171/65/AM17/EC	7 Litre of 1,1,1-Trichloroethane Solvents Mixture (1:1) for FOB value USD 31,058	14.06.2016 received on 22.06.2016	Deferred due to want of NOC from MOEF&CC (Ozone Cell). The EFC noted that the time taken by Ozone Cell of MOEF&CC in finalizing their comments / recommendation is considerably on higher side and that need

				to be curtailed to facilitate trade. Due to delayed comments from the commodity Ministry / Deptt., export orders get cancelled which defeat the purpose of 'Ease of Doing Business'.
15	M/s Tonchi Suchi PGM , New Delhi F.No.01/91/110/28/AM18/EC	30 MTs of Spent Automobile Catalyst Ceramic/Metallic for FOB value of USD 10,61,500	06.06.2017 received on 12.06.2017	Dropped from the future Agenda of EFC. The EFC noted that 79th Expert Committee in MOEF&CC, in its meeting held on 19th and 20th June, 2017 has recommended the case. However, The authorization from the SPCB submitted by the firm got expired on 24.07.2017. The firm was asked to submit renewed / extended authorization by SPCB. However, as per MOEF&CC, vide email dated 16.02.2018, the firm has not submitted revalidated authorization from SPCB for further consideration by them. The case will be re-opened once the revalidated authorization by SPCB is submitted by the firm with MOEF&CC and NOC is received from that Deptt.
16	M/s Om Beads Private Limited, Bangalore. F.No.01/91/110/70/AM18/EC	912.10 kgs of Value added product: Red Sanders Furniture Parts and Spares (ass packing list) for FOB value of USD 36585	03.08.2017 received on 09.10.2017	Approved as per the NOC of MOEF&CC (SU Division) vide O.M. No. 5-2/2015-SU (Pt.) (Vol.III) dated 6.02.2018, along with NOC of WL Division vide O.M. No. 3-73/2017/WL dated 25.01.2018 for export of 912.10 Kg of Red Sanders in VAP form by M/s Om Beeds Pvt. Ltd., Bangalore to M/s C&G Corporation, New York, USA. The EFC noted that the COO issued by the PCCF Karnataka is valid upto 18.04.2018.
17	M/s AMRI India Private Limited Aurangabad, Maharashtra F.No.01/91/110/94/AM18/EC	103.840 kgs Bromofluoromethane for actual use for FOB value of USD 3,75,382	15.11.2017 and 20.11.2017	Approved as per the NOC of MOEF&CC (Ozone Cell) vide O.M. No. 11/14/2017-OC dated 21.02.2018, for export of 103.840 kgs Bromofluoromethane as feedstock use for manufacturing of Fluticasone Propionate and Fluticasone Furoate to Singapore.
18	M/s GM Handicrafts Pvt. Ltd., New Delhi F.No.01/91/110/113/AM18/EC	12.577 MT of value added product of Red Sanders Wood [HS code 9209 9900] for FOB value of USD 679158	05.12.2017	Approved as per the NOC of MOEF&CC (SU Division) vide O.M. No. -2/2015-SU(Vol.VI) dated 16.02.2017, along with NOC of WL Division vide O.M. No. 3-17/2018/WL dated 05.02.2018 for export of 12.577 MT of Red Sanders in value added form by M/s GM Handicrafts Pvt. Ltd., New Delhi to M/s. Yiwu Qiushi International Trading Co. Ltd. China. The EFC noted that the COO issued by the PPCF U.P. is expired. Therefore, the above <u>approval is subject to submission of revalidated COO with DGFT and a copy to MOEF&CC.</u>

19	M/s Hare Rama Hare Krishna Industries, Hyderabad, Telengana F.No.01/91/110/126/AM18/EC	Total 7171 Kgs. Value added Red Sanders Wood Chips and Value added Red Sanders Wood Furniture Square sizes / Planks for total FOB value of USD 43026.00	20.12.2017	Deferred due to want of NOC from MOEF&CC (SU Division). As per the MOEF&CC, the firm has been requested vide email dated 10.01.2018 to furnish additional documents / clarification relating to the product, which have not been received so far
20	M/s. Pisces Corporation, Navi Mumbai F.No.01/91/110/130/AM18/EC	195.83 kg of Red Sanders Wood for FOB value of USD 17624.70	01.12.2017 received on 27.12.2017 and 02.01.2018	Deferred due to want of NOC from MOEF&CC (SU Division). The firm has been requested to furnish the following documents / clarification : a) Extended validity of COO issued by the PCCF (HOFF) of the concerned Forest Deptt/State beyond the original validity upto 09.01.2018 only b) Stock Verification certificate issued by the competent authority, alongwith photograph and measurement of the products duly certified by the competent authority.
21	M/s Tinkle Bells International Pvt. Ltd., Okhla -III New Delhi F.No.01/91/110/128/AM18/EC	200 MT of `D-oiled Spent Dust of Sandalwood` for FOB value of USD 80,000	14.12.2017 received on 18.12.2017	Deferred due to want of NOC from MOEF&CC (SU Division). The firm has been requested to furnish the following documents / clarification : a) Copy of Agreement between buyer and seller b) COO issued by the PCCF (HOFF) of the concerned Forest Deptt/State. c) Stock Verification certificate issued by the competent authority, alongwith photograph and measurement of the products duly certified by the competent authority.
22	M/s Aqsa Enterprises, Karnataka F.No.01/91/110/132/AM18/EC	Total 20 MT Red Sanders Wood Grade B, C and Red Sanders Wood Furniture Variant Size Parts for total FOB value of USD 4,82,080	14.12.2017 received on 18.12.2017	Deferred due to want of NOC from MOEF&CC (SU Division).
23	M/s. Sai Lalith Fragrances, Chennai F.No. 01/91/110/88/AM18/EC	1000 Kg. Machine Finished Sandal Wood Chips upto 50 Gms. for FOB Value US\$ 1,65,625	08.11.2018	Deferred due to want of NOC from MOEF&CC (SU Division). A copy of application has again been provided to the representative of MOEF&CC for processing the application.

24	M/s. Marine Solutions, Bhavnagar F.No.01/91/110/152/AM18/EC	40 MT Halon 1301 FOB USD 14,00,000	12.01.2018	Deferred due to want of NOC from MOEF&CC (Ozone Cell).
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MINISTRY OF MINES

25	M/s. Sandhya Minechem Industries Kutch Gujarat F.No.01/91/110/12/AM17/EC	1,00,000 MT High Purity Silica Sand with FOB value USD 25,00,000	29.04.2016	Dropped from the future Agenda of EFC. The EFC noted that the case is pending since long for comments of the Ministry of Mines, which could not firm up their views due to pending comments from Mining Deptt, Govt. of Gujarat. The firm has also not follow up the matter. Therefore, as per the suggestion of the Ministry of Mines, the case shall be deleted from the pending list.
26	M/s Hari Enterprises, Kutch F.No.01/91/110/45/AM-17/EC	25000 MT Washed Silica Sand (16-18 Mesh) & 25000 MT Washed Silica Sand (30-80 Mesh) – FOB Value 79320000 (US\$1200000)	07.6.2016	Dropped from the future Agenda of EFC. The EFC noted that the case is pending since long for comments of the Ministry of Mines, which could not firm up their views due to pending comments from Mining Deptt, Govt. of Gujarat. The firm has also not follow up the matter. Therefore, as per the suggestion of the Ministry of Mines, the case shall be deleted from the pending list.
27	M/s Ashapura Minechem Limited Mumbai F.No.01/91/110/76/AM17/EC	50,000 MT Washed Silica Sand	22.12.2017 (clarification received on 11.01.2018)	Deferred due to want of NOC from Ministry of Mines. The Ministry of Mines has called for the comments of Mining Deptt. Govt. of Gujarat, which are awaited.

Ministry of Petroleum & Natural Gas (MOPNG):

28	M/s Vedanta Limited, Mumbai F.No.01/91/110/140/AM-18/EC	20 MT Crude Oil sample for testing purposes without any commercial value.	02.01.2018 (revised application on 07.02.2017)	Deferred due to want of NOC from MoPNG .
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Additional Agenda

Sl. No.	Name of the Firm and File No.	Product Quantity and FOB Value	Date of receipt of application	Decision of EFC / remark
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DEPARTMENT OF FERTILIZERS

29	M/s. Geolife Agritech India Pvt., Ltd. F.No.01/91/110/160/AM18/EC	Export of various fertilizers items under Chapter 31 of Schedule 2 (Export Policy)	08.02.25018	Deferred due to want of revised application from the firm. The firm has not submitted application in prescribed proforma i.e. ANF-2N and other documents for processing the case.
30	M/s. Geolife Agritech India Pvt., Ltd. F.No.01/91/110/161/AM18/EC	Export of various items under Chapter 28, 31, 34 and 38 of Schedule 2 (Export Policy)	08.02.25018	Deferred due to want of revised application from the firm. The firm has not submitted application in prescribed proforma i.e. ANF-2N and other documents for processing the case.

DEPTT. OF AGRICULTURE COOPERATION AND FARMES WELFARE (DoAC&FW) (Seed Cases)

31	M/s Om Enterprises, Bihar F.No.01/91/110/162/AM-18-EC	5000 MT Non-Basmati Rice Paddy(other than seed quality) FOB Value of Rs. 75000000/-	14.02.2018	Deferred due to want of NOC/comments from DoAC&FW.
32	M/s Ayush Traders, Bihar F.No.01/91/110/171 /AM18/EC	6000 MT Non-Basmati Rice Paddy(other than seed quality) FOB Value of Rs. 75000000/-	19.02.2018	Deferred due to want of NOC/comments from DoAC&FW.
33	M/s Balajee Traders, Bihar F.No.01/91/110/ 170 /AM18/EC	1100 MT Non-Basmati Rice Paddy(other than seed quality) FOB Value of Rs. 1,6500000/-	19.02.2018	Deferred due to want of NOC/comments from DoAC&FW.
34	M/s East West Seed India Pvt. Ltd., Aurangabad F.No.01/91/110/163/ /AM18/EC	Total 3600 Kgs of various varieties of Onion Seeds [Prema @2000Kg., Dayo@200Kg., Red Jewel @1000Kgs, Red Star @200 Kgs and Super Yali@200Kgs] for FOB Value of USD 65070	19.02.2018	Approved as per the NOC of DOAC&FW vide O.M. No. 1-109/2017-SD.IV (230th Exim -9) dated 19.02.2018 for export of total 3600 Kgs of various varieties of Onion Seeds [Prema @2000Kg., Dayo@200Kg., Red Jewel @1000Kgs, Red Star @200 Kgs and Super Yali@200Kgs] to Senegal by M/s East West Seed India Pvt. Ltd., Aurangabad
35	M/s East West Seed India Pvt. Ltd., Aurangabad F.No.01/91/110/164/ /AM18/EC	Total 700 Kgs of various varieties of Onion Seeds [Prema @200Kg., Dayo@200Kg., Red Jewel @100Kgs, Red Star @100 Kgs and Super Yali@100Kgs] for FOB Value of USD 12595	19.02.2018	Approved as per the NOC of DOAC&FW vide O.M. No. 1-109/2017-SD.IV (230th Exim -6(i) (ii))) dated 19.02.2018 for export of total 700 Kgs of various varieties of Onion Seeds [Prema @200Kg., Dayo@200Kg., Red Jewel @100Kgs, Red Star @100 Kgs and Super Yali@100Kgs] to Benin Republic by M/s East West Seed India Pvt. Ltd., Aurangabad

36	M/s East West Seed India Pvt. Ltd., Aurangabad F.No.01/91/110/165 /AM18/EC	Total 800 Kgs of various varieties of Onion Seeds [Red Star @200 Kgs and Super Yali@600Kgs] for FOB Value of USD 15810	20.02.2018	Approved as per the NOC of DOAC&FW vide O.M. No. 1-109/2017-SD.IV (230th Exim -4) dated 19.02.2018 for export of total 800 Kgs of various varieties of Onion Seeds [Red Star @200 Kgs and Super Yali@600Kgs] to Uganda by M/s East West Seed India Pvt. Ltd., Aurangabad
37	M/s East West Seed India Pvt. Ltd., Aurangabad F.No.01/91/110/ 172//AM18/EC	Total 500 Kgs of various varieties of Onion Seeds [Prema @100Kg., Dayo@100Kg., Red Jewel @100Kgs, Red Star @100 Kgs and Super Yali@100Kgs] for FOB Value of USD 9765	20.02.2018	Approved as per the NOC of DOAC&FW vide O.M. No. 1-109/2017-SD.IV (230th Exim -8) dated 19.02.2018 for export of total 500 Kgs of various varieties of Onion Seeds [Prema @100Kg., Dayo@100Kg., Red Jewel @100Kgs, Red Star @100 Kgs and Super Yali@100Kgs] to DRC (Democratic Republic of Congo) by M/s East West Seed India Pvt. Ltd., Aurangabad
38	M/s East West Seed India Pvt. Ltd., Aurangabad F.No.01/91/110/166 /AM18/EC	Total 1400 Kgs of various varieties of Onion Seeds [Prema @400Kg., Dayo@400Kg., Red Jewel @200Kgs, Red Star @200 Kgs and Super Yali@200Kgs] for FOB Value of USD 29045	20.02.2018	Approved as per the NOC of DOAC&FW vide O.M. No. 1-109/2017-SD.IV (230th Exim -3) dated 19.02.2018 for export of total 1400 Kgs of various varieties of Onion Seeds [Prema @400Kg., Dayo@400Kg., Red Jewel @200Kgs, Red Star @200 Kgs and Super Yali@200Kgs] to Cameroon by M/s East West Seed India Pvt. Ltd., Aurangabad
39	M/s East West Seed India Pvt. Ltd., Aurangabad F.No.01/91/110/167 /AM18/EC	Total 7200 Kgs of various varieties of Onion Seeds [Prema @4000Kg., Dayo@400Kg., Red Jewel @2000Kgs, Red Star @400 Kgs and Super Yali@400Kgs] for FOB Value of USD 130124	20.02.2018	Approved as per the NOC of DOAC&FW vide O.M. No. 1-109/2017-SD.IV (230th Exim -7) dated 19.02.2018 for export of total 7200 Kgs of various varieties of Onion Seeds [Prema @4000Kg., Dayo@400Kg., Red Jewel @2000Kgs, Red Star @400 Kgs and Super Yali@400Kgs] to Mali by M/s East West Seed India Pvt. Ltd., Aurangabad
40	M/s East West Seed India Pvt. Ltd., Aurangabad F.No.01/91/110/168 /AM18/EC	Total 2500 Kgs of various varieties of Onion Seeds [Prema @500Kg., Dayo@500Kg., Red Jewel @500Kgs, Red Star @500 Kgs and Super Yali@500Kgs] for FOB Value of USD 47025	20.02.2018	Approved as per the NOC of DOAC&FW vide O.M. No. 1-109/2017-SD.IV (230th Exim -5) dated 19.02.2018 for export of total 2500 Kgs of various varieties of Onion Seeds [Prema @500Kg., Dayo@500Kg., Red Jewel @500Kgs, Red Star @500 Kgs and Super Yali@500Kgs] to Cote D'Ivoire by M/s East West Seed India Pvt. Ltd., Aurangabad
41	M/s East West Seed India Pvt. Ltd., Aurangabad F.No.01/91/110/169 /AM18/EC	1400 Kgs of Onion Seeds Prema @1400Kg. for FOB Value of USD 9765	20.02.2018	Approved as per the NOC of DOAC&FW vide O.M. No. 1-109/2017-SD.IV (230th Exim -10) dated 19.02.2018 for export of total 1400 Kgs of of Onion Seeds Prema @1400Kg. to Kenya by M/s East West Seed India Pvt. Ltd., Aurangabad

MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (MOEF&CC)

42	M/s Gujarat Fluorochemicals Ltd.,Noida (U.P.). F.No.01/91/110/159/AM18/EC	3000 MT Monochloro Difluoro Methane (R 22 of HCFC-22) for FOB value of USD 13500000	08.02.2018	Deferred due to want of NOC/comments from MOEF&CC (Ozone Cell)
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